

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.14- IA/1112(AHM)2024
in
CP(IB)/240(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Hitesh Kumar Suresh Kumar Gajjar Proprietor of Rich Relies**Applicant**
Export (Operation Creditor)
V/s**Respondent**
Map Refoils India Ltd

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv.
For the Respondent :

ORDER

IA/1112(AHM)2024

This application is filed by the Liquidator for placing on record the 2nd progress report for the quarter ended June 2024 for Financial Year 2024-25 along with Receipt & Payment Statement for the period between 01.04.2024 and 30.06.2024 and Cumulative Receipts and payments Statement from 25.01.2024 to 30.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1112(AHM)2024** stands disposed of.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)